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കേരള സർക്കാർ  
Government of Kerala  
2021



Regn. No. KERBIL/2012/45073  
dated 5-9-2012 with RNI  
Reg. No. KL/TV(N)/634/2021-2023

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

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## PART IV

## Private Advertisements and Miscellaneous Notifications

**KERALA STATE GOODS AND SERVICES TAX DEPARTMENT****NOTIFICATIONS**

(1)

[No. 12/2020-STATE TAX]

No. CT/4/2020-C1.

9th December 2020.

In exercise of the powers conferred by section 168 of the Kerala State Goods and Services Tax Act, 2017 (20 of 2017), read with sub-rule (5) of rule 61 of the Kerala Goods and Services Tax Rules, 2017, the Commissioner of State Tax, on being satisfied that it is necessary in the public interest so to do, on the recommendations on the Council, hereby rescinds the notification of the Commissioner of State Tax No. 10/2020-State Tax, dated the 27th October, 2020, except as respects things done or omitted to be done before such rescission.

(2)

[No. 13/2020-STATE TAX]

No. CT/4/2020-C1.

9th December 2020.

In exercise of the powers conferred by the first proviso to rule 46 of the Kerala Goods and Services Tax Rules, 2017, the Commissioner, on the recommendations of the Council, hereby makes the following amendment in the Notification No. 1/2017-State Tax dated the 6th July, 2017, published in the Kerala Gazette No. 31, Volume VI, Part III, dated the 1st August, 2017, namely:—

In the said notification, after the first proviso, the following proviso shall be inserted, namely,—

“Provided further that for class of supply as specified in column (2) and whose HSN Code as specified in column (3) of the Table below, a registered person shall mention eight number of digits of HSN Codes in a tax invoice issued by him under the said rules—

<i>Sl. No.</i>	<i>Chemical Name</i>	<i>HSN Code</i>
(1)	(2)	(3)
1	Mixture of (5-ethyl-2-methyl-2-oxido-1,3,2-dioxaphosphinan-5-yl) methyl methyl methylphosphonate (CAS RN 41203-81-0) and Bis [(5-Ethyl-2-methyl-2-oxido-1,3,2-dioxaphosphinan-5-yl) methyl] methylphosphonate (CAS RN42595-45-9)	38249100
2	Dimethyl propylphosphonate	29313200
3	(5-Ethyl-2-methyl-2-oxido-1,3,2-dioxaphosphinan-5-yl) methyl methyl methylphosphonate	29313600
4	Bis[(5-Ethyl-2-methyl-2-oxido-1,3,2-dioxaphosphinan-5-yl) methyl] methylphosphonate	29313700
5	2,4,6-Tripropyl-1,3,5,2,4,6-trioxatri phosphinane 2,4,6-trioxide	29313500
6	Dimethyl methylphosphonate	29313100
7	Diethyl ethylphosphonate	29313300
8	Methylphosphonic acid with (aminoimino methyl) urea (1:1)	29313800
9	Sodium 3-(trihydroxysilyl) propylmethylphosphonate	29313400

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(1)	(2)	(3)
10	2,2-Di phenyl-2-hydroxy acetic acid	29181700
11	2-(N, N-Diiso propylamino) ethyle chloride hydrochloride	29211400
12	2-(N, N-Dimethylamino) ethyle chloride hydrochloride	29211200
13	2-(N, N-Diethylamino) ethyl chloride hydrochloride	29211300
14	2-(N, N-Diisopropylamino) ethanol	29221800
15	2-(N, N-Diethylamino) ethanethiol	29306000
16	Bis(2-hydroxy ethyl) sulfide	29307000
17	2-(N, N-Dimethylamino) ethanethiol	29309092
18	Product from the reaction of Methyl phosphonic acid and 1,3,5-Triazine-2,4,6-triamine	As applicable
19	3-Quinuclidinol	29333930
20	R-(-)-3-Quinuclidinol	29333930
21	3,9-Dimethyl-2,4,8,10-tetraoxa-3,9-diphosphaspiro [5.5] undecane 3,9-dioxide	29313900
22	Propylphosphonic dichloride	29313900
23	Methyl phosphonic dichloride	29313900
24	Diphenyl methylphosphonate	29313900
25	O-(3-chloropropyl) O-[4-nitro-3-(trifluoromethyl) phenyl] methylphosphonothionate	29313900
26	Methyl phosphonic acid	29313900
27	Product from the reaction of methyl phosphonic acid and 1,2-ethanediamine	As applicable
28	Phosphonic acid, methyl-, polyglycol ester (Exolit OP 560 TP)	38249900
29	Phosphonic acid, methyl-polyglycol ester (Exolit OP 560)	38249900
30	Bis (polyoxyethylene) methyl phosphonate	39072090
31	Poly (1,3-phenylene methyl phosphonate)	39119090
32	Dimethyl methyl phosphonate, polymer with oxirane and phosphorus oxide	38249900
33	Carbonyl dichloride	28121100
34	Cyanogen chloride	28531000
35	Hydrogen cyanide	28111200
36	Trichloronitromethane	29049100
37	Phosphorus oxychloride	28121200
38	Phosphorus trichloride	28121300
39	Phosphorus pentachloride	28121400

(1)	(2)	(3)
40	Trimethyl phosphite	29202300
41	Triethyl phosphite	29202400
42	Dimethyl phosphite	29202100
43	Diethyl phosphite	29202200
44	Sulfur monochloride	28121500
45	Sulfur dichloride	28121600
46	Thionyl chloride	28121700
47	Ethyl diethanolamine	29221720
48	Methyl diethanolamine	29221710
49	Triethanolamine	29221500

2. This notification shall be deemed to have come into force on the 1st day of December, 2020.

ANAND SINGH IAS,  
Commissioner.

### KERALA STATE CENTRE FOR ADVANCED PRINTING AND TRAINING

Head Office Complex, Vattiyoorkavu, Thiruvananthapuram,  
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#### E-TENDER NOTICE

No. C-apt/4583/20-21/MTL.

7th January 2021.

Kerala State Centre for Advanced Printing & Training, an Autonomous Organization under the Government of Kerala, invites e-Tenders (2 cover system) Tender No. (125/20-21/MTL) are invited for the Hiring of a Five Colour Web Offset Printing Machine with online variable data printing facility with barcode/QR Code for the printing of Lottery Tickets as detailed in NIT through online vide e-tender ID 2021\_CAPT\_404564 1.

Due date and time of tender/bid submission (online)—2-2-2021 upto 11.00 am.

For detailed information log on the website:—<https://etenders.kerala.gov.in> & [www.captkerala.com](http://www.captkerala.com).

(Sd.)  
Managing Director,  
(C-apt).